

# **PATNA HIGH COURT**

## **NOTICE**

It is hereby informed to all concerned that in compliance of the order dated 22.07.2022 of the Hon'ble Supreme Court of India passed in Writ Petition (Civil) No. 542/2022 titled Amit Kumar vs. Hon'ble High Court of Judicature at Patna and Others, the petitioner, Sri Amit Kumar is permitted to appear in the Main (Written) Examination under the District Judge (Entry Level), Direct from Bar Exam-2021 scheduled for 24.07.2022 (Sunday) provisionally.

Earlier, vide Notice dated 26.05.2022, 65 candidates were shortlisted for the aforesaid exam and Admit Cards have already been issued to them.

As such, Sri Amit Kumar (Roll No. 11940) may download his Admit Card from the website of the Patna High Court to appear in the aforesaid examination.

**By order of the Court**



**Registrar General I/c**

**Patna High Court, Patna  
Dated : 22.07.2022**